

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/148(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	SHANKAR LAL AGARWAL VS VIDYA FINVEST LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1) SECTION 447

Appearance (via video conferencing/physically)

Mr. Abhrajit Mitra, Sr. Adv.] For the Petitioner
Mr. Dhirendranath Sharma, Adv.]
Mr. Madan Kumar Maroti, CA]
Mr. Durgesh Kumar Jha, CS]

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent No.2
Mr. Shaunak Mitra, Adv.]
Mr. Keshav Tibarewalla, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent No.3
Mr. Dipan Chatterjee, Adv.]
Ms. Vaibhavi Pandey, Adv.]
Mr. Aditya Sarkar, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For the Respondent Nos.4, 5, 6 and 7
Ms. Manju Bhutera, Adv.]
Ms. Iram Hassan, Adv.]
Mr. Sanket Sarawgi, Adv.]
Mr. Dipak Varma, Adv.]

Mr. Jishnu Chowdhury, Adv.] For the Respondent No.8
Mr. Sankarsan Sarkar, Adv.]

Mr. Dripto Majumdar, Adv.] For the Intervenor

ORDER

1. Learned Senior Counsel/Counsel for the parties present.

2. Pleadings be completed in the meantime.
3. Let the meeting be held as scheduled tomorrow which shall, however, be subject to the result of the CP.
4. List this matter on **2nd August, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)